

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH -COURT NO. 3

Excise Appeal No. 13077 of 2018

(Arising out of OIA-VAD-EXCUS-001-APP-280-282-2018-19 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

M/s. Sopariwala Exports Pvt Ltd

Dta Unit, Opp Railway Station, Borsad
Anand,Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-i

1ST FLOOR...CENTRAL EXCISE BUILDING,
RACE COURSE CIRCLE,
VADODARA,GUJARAT
390007

.....Respondent

APPEARANCE:

Sh. Saurabh Dixit, Advocate for the Appellant

Sh. S. N. Gohil, Superintendent for the Respondent

CORAM: HON'BLE MEMBER (Technical), Mr. Raju

DATE OF HEARING: 14.02.2020

DATE OF DECISION:30.06.2020

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 13071 of 2018

**(RAJU)
MEMBER (TECHNICAL)**

Mehul